

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).7720/2004

(From the judgement and order dated 05/03/2004 in OP No. 199/2001 of The  
NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW DELHI)

R.D. NAGPAL

Petitioner(s)

VERSUS

VIJAY DUTT & ANR.

Respondent(s)

(With prayer for interim relief )

Date: 25/07/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner(s) Mr. E.C. Agrawala,Adv.

Mr.Mahesh Agarwal,Adv.

Mr.Rishi Agrawala,Adv.

Mr.Manu Krishnan,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

the

List the matter showing the name of Mr.Yash Pal Dhingra for  
respondents in the list.

(Usha Bhardwaj)

P.S. To Registrar

(Madhu Saxena)

Court Master